

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 163/MP/2017**

**Coram:**

**Shri A.K. Singhal, Member**

**Shri A.S. Bakshi, Member**

**Dr. M. K. Iyer, Member**

**Date of Order: 19<sup>th</sup> of January, 2018**

**In the matter of**

Petition seeking a revision in the methodology for computing the Escalation Rates for domestic coal, as published by the Commission, for the purposes of payment of tariff with respect to a PPA under Case-I bidding process.

**And**

**In the matter of**

Bharat Aluminium Company Limited  
Balco Nagar,  
Korba-495 684

..... **Petitioner**

**Versus**

Tamil Nadu Generation and Distribution Corporation Ltd  
10<sup>th</sup> Floor, NPKRR Maaligai,  
144, Anna Salai,  
Cheenai-600 002

Kerala State Electricity Board Limited  
Vyduathi Bhavanam,  
Pattom, Thiruvananthapuram,  
Kerala-695 004

..... **Respondents**

**The following were present:**

Shri Sanjay Sen, Senior Advocate, BALCO  
Shri Mutrugupta Mishra, Advocate, BALCO  
Shri Hemant Singh, Advocate, BALCO  
Shri Nishant Kumar, Advocate, BALCO  
Shri M.D.Zeyauddin, BALCO

**ORDER**

Learned senior counsel for the Petitioner submitted that the present petition has been filed for seeking revision of methodology for computing the escalation rates

for domestic coal, as published by the Commission, for the purposes of payment of tariff with respect to a PPA under Case-I bidding process.

2. Learned senior counsel for the Petitioner sought permission of the Commission to withdraw the present petition.

3. The prayer of the learned senior counsel of the Petitioner is allowed. Accordingly, Petition No. 163/MP/2017 is disposed of as withdrawn.

Sd/-  
**(Dr. M. K. Iyer)**  
**Member**

sd/-  
**(A. S. Bakshi)**  
**Member**

sd/-  
**(A.K. Singhal)**  
**Member**